

**PROF. MADHU DANDAVATE:**  
Sir, in the past when any illegality was involved in the arrest of a Member, you allowed the Member.....

(Interruptions)

अध्यक्ष महोदय : स्टेटमेंट देना चाहें तो मुझ दे दग ।

**PROF. MADHU DANDAVATE:**  
He will not give it. We will not request a man of his stature to give a statement.

(Interruptions)

**SHRIMATI PRAMILA DANDAVATE:** He should request Mr. Chavan to make a statement..... (Interruptions)

**PROF. MADHU DANDAVATE:**  
Why not you accept the contention of my wife ?

**MR. SPEAKER:** You are all hon. Members..... (Interruptions)

**SHRI K.P. UNNIKRISHNAN:**  
You cannot abdicate your responsibility as the custodian of the rights of Members.

**MR. SPEAKER:** I shall try to abide by the rules, whatever rules are there.

**SHRI BAPUSAHEB PARULKAR:** I am on a point of order under rule 229. With great respect, I want to submit; you referred to 229 and that does not apply to the facts which I narrated.

You said 229; that is gagging us.

**MR. SPEAKER:** You are welcome to discuss it with me.

**SHRI BAPUSAHEB PARULKAR:** I would read rule 229. When a Member is arrested on a criminal charge or for criminal offence or is sentenced to imprisonment by a court or is detained..... that shall be intimated. My point is that the

arrest is illegal; that is what has been said over the radio. Are we not going to reply upon it. The magistrate has held that order illegal. It is wrongful confinement by the Maharashtra police; it is beyond 229.

**MR. SPEAKER:** If the hon. Member writes to me about this thing, I will find out..... (Interruptions)

श्री राम बिरास दासबान (हाजीपुर) : अध्यक्ष जी महाराष्ट्र के मुख्य मंत्री ने कहा है कि श्री चव्हाण की गिरफ्तारी के सम्बन्ध में उन्हें कोई जानकारी नहीं है, और डी० एम० ने उन्हें गिरफ्तार किया, जब कि जूडिशियल मैजिस्ट्रेट ने कहा कि यह गिरफ्तारी अवैध थी । इसलिए हमें अधिकार है कि जब किसी सदस्य के साथ इस तरह से हुआ है तो उनको सदन में बोलने का अवसर दिया जाये, सदन में इस पर विचार होना चाहिए ।

**MR. SPEAKER:** I will look into it.

श्री हरिकेश बहादुर : एक माननीय सदस्य को गिरफ्तार किया गया है, यदि वह कुछ नहीं कहते हैं तो ... (अवधान) ।

—

11.20 hrs.

#### PAPERS LAID ON THE TABLE

ANNUAL REPORTS AND REVIEWS OF REGIONAL ENGINEERING COLLEGE, WARANGAL AND KARNATAKA REGIONAL ENGINEERING COLLEGE, SURATHKAL FOR 1979-80, ANNUAL ACCOUNTS OF INDIAN INSTITUTE OF MANAGEMENT, CALCUTTA FOR 1978-79 WITH STATEMENT FOR DELAY, ANNUAL REPORTS AND REVIEWS OF INDIAN INSTITUTE OF MANAGEMENT, AHMEDABAD AND REGIONAL ENGINEERING COLLEGE, TIRUCHIRAPALLI, FOR 1978-79 AND CORRIGENDUM TO NOTIFICATION No. G.S.R. 31(E) DATED 18-1-79.

**THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN) :**

I beg to lay on the Table :—

(1) (i) A Copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Warangal, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Warangal, for the year 1979-80.

[*Placed in Library. See No. LT-1682/80.*]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Karnataka Regional Engineering College, Surathkal, for the year 1979-80.

[*Placed in Library. See No. LT-1683/80.*]

(3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1978-79 together with Audited Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Accounts.

[*Placed in Library. See No. LT-1684/80.*]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1978-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working

king of the Indian Institute of Management, Ahmedabad, for the year 1979-80.

[*Placed in Library. See No. LT-1685/80.*]

(5) (i) A copy of the Annual Report of the Regional Engineering College, Tiruchirapalli, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Tiruchirapalli, for the year 1979-80.

[*Placed in Library. See No. LT-1866/80.*]

(6) A copy of Notification No. G.S.R. 1034 (Hindi and English versions) Published in Gazette of India dated the 4th October, 1980 containing corrigendum to Notification No. G.S.R. 31 (E) dated the 18th January, 1979, under sub section (3) of section of the University Grants Commission Act, 1956. [*Placed in Library. See No. LT-1687/80.*]

CORRECTION OF ANSWER TO USQ  
NO. 2164 DATED 2-12-80 RE. SANCTION OF HOUSE BUILDING ADVANCE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS & HOUSING (SHRI BHISHMA NARAIN SINGH) : On behalf of Shri Shiv Shankar, I beg lay on the Table a statement (Hindi and English versions) Correcting the reply given on the 2nd December, 1980 to Unstarred Question No. 2164 by Dr. Vasant Kumar Pandit regarding Sanction of House Building Advance. [*Placed in Library. See No. LT-1688/80.*]

**REVIEW AND ANNUAL REPORT OF  
HINDUSTAN LATEX LTD. TRIVAN-  
DRUM FOR 1979-80**

**THE MINISTER OF HEALTH  
AND FAMILY WELFARE  
(SHRI B. SHANKARANAND) :**

I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Hindustan Latex Limited, Trivandrum, for the year 1979-80.

(2) Annual Report of the Hindustan Latex Limited, Trivandrum, for the year 1979-80 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1689/80].

**ANNUAL REPORT AND CERTIFIED  
ACCOUNTS OF INDIAN AIRLINES FOR  
1979-80**

**THE MINISTER OF TOURISM  
AND CIVIL AVIATION (SHRI  
A. P. SHARMA) :** I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Airlines for the year 1979-80, under sub-section (2) of section 37, of the Air Corporations Act, 1953.

(2) A copy of the Certified Accounts (Hindi and English versions) of the Indian Airlines for the year 1979-80 together with the Audited Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953.

[Placed in Library. See No. LT-1690/80].

**SHRI BAPUSAHIB PARULEKAR  
(Ratnagiri) Sir,** I have given notice with reference to the laying of papers on the Table.

**MR. SPEAKER :** I have referred the matter under rule 305 please took into it.

**SHRI BAPUSAHIB PARULE-  
KAR :** We are to ignore it ?

**MR. SPEAKER :** It has to be referred to the Committee that is the convention. Why do you want to force me ?

**REVIEWS AND ANNUAL REPORTS  
OF GUJARAT STATE FOREST DEVE-  
LOPMENT CORPORATION LTD.,  
VADODARA FOR 1977-78 AND 1978-79,  
REVIEW AND ANNUAL REPORT OF  
TRIPURA FOREST DEVELOPMENT  
AND PLANTATION CORPORATION  
LTD., AGARTALA FOR 1976-77  
WITH STATEMENTS FOR DELAY, ETC.**

**THE MINISTER OF STATE  
IN THE MINISTRY OF AGRI-  
CULTURE (SHRI R. V. SWAMI-  
NATHAN) :** I beg to lay on the Table:—

(1) (i) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1955:—

(a) (i) Review by the Government on the working of the Gujarat State Forest Development Corporation Limited Vadodara, for the year 1977-78.

(ii) Annual Report of the Gujarat State Forest Development Corporation Limited, Vadodara for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Gujarat State Forest Development Corporation Limited, Vadodara for the year 1978-79.

(ii) Annual Report of the Gujarat State Forest Development Corporation Limited Vadodara, for the year 1978-79 along with the Audited Accounts and the comments

the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-1691/80]

- (c) (i) Reviews by the Government on the working of the Tripura Forest Development and plantation Corporation Limited Agartala for the year 1976-77.
- (ii) Annual Report (Hindi version)\* of the Tripura Forest Development and plantation Corporation Limited Agartala, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) (a) above.
- (3) A Statement (Hindi and English versions) showing reasons for delay in laying the Hindi version of the Report mentioned at (c) (ii)\* above.

[Placed in Library. See No. LT-1692/80]

**KERALA PATENTS' PROCEEDINGS RULES, DATED 12-8-1977 WITH STATEMENT FOR DELAY.**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):**  
I beg to lay on the Table :—

- (1) A copy of the Kerala Patents' Proceedings Rules dated the 12th August, 1977 (Hindi and English versions) issued by the High Court of Kerala in exercise of the powers conferred by section 158 of the Patents' Act, 1970, under section 160 of the said Act,
- (2) A statement (Hindi and English versions) showing reasons for

delay in laying the above Rules.

[Placed in Library. See No. LT-1693/80].

**ANNUAL REPORTS AND REVIEWS OF RAJA RAMMOHAN ROY LIBRARY FOUNDATION, CALCUTTA FOR 1979-80, CENTRE FOR CULTURAL RESOURCES AND TRAINING, NEW DELHI FOR 1979-80, SALAR JUNG MUSEUM BOARD, HYDERABAD FOR 1979-80 AND RASHTRIYA SANSKRIT SANSTHAN, DELHI FOR 1979-80, ANNUAL ACCOUNTS OF THE RASHTRIYA SANSKRIT SANSTHAN, DELHI FOR 1975-76 AND 1976-77 WITH STATEMENTS FOR DELAY.**

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI SHEILA-KAUL) :**

I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1979-80 along with the Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by Government on the working of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1979-80.
- [Placed in Library. See No. LT—1694/80.]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1979-80.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural Resources and

\* English version of the Report was laid on the Table on the 14th May, 1979.

Training, New Delhi, for the year 1979-80.

[Placed in Library. See No. LT 1695/80]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1979-80 along with Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Salar Jung Museum Board, Hyderabad for the year 1979-80.

[Placed in Library. See No. LT—1696/80.]

- (4) (i) A number of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, Delhi, for the year 1979-80.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rashtriya Sanskrit Sansthan, Delhi, for the year 1979-80.

- (5) A statement (Hindi and English versions) showing a reasons for delay in laying the documents mentioned at (4) above.

[Placed in Library. See No. LT—1996/80.]

- (6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, Delhi, for the year 1975-76 along with Audit Report thereon.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at 6(i) above.

- (7) (i) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, Delhi, for the year 1976-77 along with Audit Report thereon.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the document mentioned at & 7(i) above.

[Placed in Library. See No. LT—1697/80.]

ANNUAL REPORT OF CENTRAL COUNCIL FOR RESEARCH IN AYURVEDA AND SIDDHA, NEW DELHI FOR 1978-79 WITH STATEMENT FOR NOT LAYING HINDI VERSION.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) :

I beg to lay on the Table :

- (1) A copy of the Annual Report of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1978-79. along with Audited Accounts.

- (2) A statement explaining reasons for not laying simultaneously the Hindi version of the above Report.

[Placed in Library. See No. LT—1698/80.]

REPORTS OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES AND MINORITIES COMMISSION WITH MEMOS OF ACTIONS—TAKEN THEREON.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBIAH) : I beg to lay on the Table :

- (1) A copy of the Report (Hindi and English versions) of the

Commissioner for Scheduled Castes and Scheduled Tribes for the year 1978-79—Parts I and II—under article 338 (2) of the Constitution.

[Placed in Library. See No. LT-1699/80].

(2) (i) A copy of the Second Annual Report (Hindi and English versions) of the Minorities Commission for the year ending the 31st December, 1979.

(ii) A copy of the Memorandum (Hindi and English versions) of action taken on the above Report.

[Placed in Library. See No. LT 1700/80.]

(3) A Copy of the First Annual Report (Hindi and English versions) of the Commission for Scheduled Castes and Scheduled Tribes for the year 1978-79.

(4) A copy of the Memorandum (Hindi and English versions) of the Action Taken on the recommendations contained in the Report.

[Placed in Library. See No. LT. 1701/80.]

REVIEW AND ANNUAL REPORT OF TELECOMMUNICATIONS CONSULTANTS INDIA LTD., NEW DELHI FOR 1979-80, LICENSING OF WIRELESS RECEIVING APPARATUS (AMDT.) RULES, 1980 AND INDIAN WRIELESS TELEGRAPHY (POSSESSION) AMDT. RULES, 1980.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL):

I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Tele-

communications Consultants India Limited, New Delhi, for the year, 1979-80.

(ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1702/80].

(2) A copy of the Licensing of Wireless Receiving Apparatus (Amendment) Rules, 1980 (Hindi and English versions) Published in Notification No. G.S.R. 482 (E) in Gazette of India dated the 22nd August, 1980, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885, [Placed in Library See No. LT-1703/80]

(3) A copy of the Indian wireless Telegraphy (Possession) Amendment Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 483 (E) in Gazette of India dated the 22nd August, 1980, under sub-section (4) of section 10 of the Indian Wireless Telegraphy Act, 1933. [Placed in Library See No. LT-1704/80].

SUGAR PRICE DETERMINATION FOR 1980-81 PRODUCTION AMENDMENT, ORDER, 1980

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R.V. SWAMINATHAN):

I beg to lay on the Table a copy of the Sugar (Price Determination for 1980-81 Production) Amendment Order 1980 (Hindi and English versions) published in Notification No. G.S.R. 694(E) in Gazette, of India dated the 15th December 1980 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1705/80]

**DELHI CONTROL OF CARRYING EXPLOSIVES REGULATIONS, 1980 AND IAS (APPOINTMENT BY PROMOTION) 4TH AMDT. REGULATIONS, 1980**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS)**  
**SHRI P. VENKATASUBBIAH):**

I beg to lay on the Table :—

- (1) A copy of the Delhi Control of Carrying Explosives Regulations, 1980 (Hindi and English versions) published in Notification No. 3612/Spl. Cell PHQ in Delhi Gazette dated the 10th December 1980, under sub-section (2) of section 148 of the Delhi Police Act, 1978. [*Placed in Library. See No. LT 1706/80*].

- (2) A Copy of the Indian Administrative Service (Appointment by Promotion) Fourth Amendment Regulations, 1980 (Hindi and English versions) published in Notification No. G.S.R. 690 (E) in Gazette of India dated the 11th December, 1980, under sub-section (2) of section 3 of the All India Services Act, 1951 [*Placed in Library. See No. LT-1707/80*].

**REVIEW AND ANNUAL REPORT OF NEW INDIA ASSURANCE CO., LTD., BOMBAY FOR THE YEAR ENDED 31-12-79 WITH STATEMENT FOR DELAY AND SUMMARY OF CONCLUSIONS AND RECOMMENDATIONS OF THE COMMITTEE TO REVIEW WORKING OF LIC**

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):**

I beg to lay on the Table :—

- (1) A copy each of the following papers under sub-section (1) of section 619 A of the Companies Act, 1956 :—
- (2) (i) A Statement (Hindi and English versions) regarding Review

by Government on the working of the New India Assurance Company Limited, Bombay, for the year ended 31st December, 1979.

- (ii) Annual Report of the New India Assurance Company Limited, Bombay for the year ended 31st December, 1979 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[*Placed in Library. See No. LT-1708/80*].

- (3) A copy of the Summary of conclusions and recommendations of the Report of the Committee to Review the Working of Life Insurance Corporation of India along with an explanatory statement from Government. (Hindi and English versions).

[*Placed in Library. See No. LT 1709/80*]

11.26 hrs.

**STATEMENT OF PUBLIC ACCOUNTS COMMITTEE**

**SHRI TRIDIB CHAUDHURI (Berhampore):** I beg to lay on the Table Hindi and English versions of the statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Fifty-first Report (Sixth Lok Sabha) on Corporation Tax.